

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

**CORAM:**

(IB)-452(ND)2017

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019**

**NAME OF THE COMPANY Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.**

**SECTION: 9 of IBC, 2016.**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner</b>		<b>: Mr. Sayed Sarfaraz Karim, Advocate</b>	
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	<b>Present for the Respondent</b>		<b>: None</b>	
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**ORDER**

CA 740 of 2019: The Counsel for the Liquidator present submitted that the Respondents have given the Cooperation. The same needs to be confirmed by the Liquidator. Therefore, the Counsel is directed to ensure presence of the Liquidator on the next date of hearing on 3<sup>rd</sup> January, 2020.



**(L.N. GUPTA)**  
**Member (T)**



**(CH.MOHD. SHARIEF TARIQ)**  
**Member (J)**